(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	214	1519694426	200	1189470498	62.64	0	0	0	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	473869989	3	473869989	24.95	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	3000000	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	2	134577264	2	134577264	7.09	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	15743558	4	14303886	0.75	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	26	87057485	26	86776287	4.57	0	0	0	<u>Annexure 9</u>
Total		251	2260942722	235	1898997924	100.00	0	361944798	0	

Name of the Corporate Debtor: SAMSON AND SONS BUILDERS AND DEVELOPERS PRIVATE LIMITED; Date of Commencement of CIRP: 12-11-2021; List of Creditors as on: 20-01-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number: